

**14:00 hrs.**

*The Lok Sabha re-assembled at Fourteen of the Clock.*

*(Mr. Speaker in the Chair)*

**MATTERS UNDER RULE 377 \***

MR. SPEAKER: There are several notices under rule 377. All these matters listed for the day be treated as laid on the Table.

*...(Interruptions)*

MR. SPEAKER: Do you not want that?

Title: Need to set up Sixth Pay Commission for Central Government employees and also look into their other grievances. – Laid.

SHRI AJAY MAKAN (NEW DELHI) : Central Government Employees are the arms of Government through whom, any Government under a democratic setup , fulfils its programmes and policies. Coming from different parts and settled in alien terrain, they are spread in every nook and corner of our vast motherland. With them, they spread their language, rich culture and heritage. Thus symbolising a true sense of National Integration. In order to ensure that this organ of our society discharge its duties efficiently, diligently and honestly, we should ensure that this section of the society is provided with adequate job security, social security and retirement benefits essential for a just and honest living. In the past few years, the Central Government employees have a feeling of neglect and apathy. I thus suggest the following to be implemented in order to mitigate any such feeling ;-

- a. Setting up of 6<sup>th</sup> Pay Commission which is due since 1<sup>st</sup> January 2003.
- b. Raising of limit of jobs on compassionate grounds from 5% to 20%.
- c. Raising of Income Tax limits
- d. Making no change in the retirement age and keeping intact retirement benefits for new entrants into Government service.

\*Treated as laid on the Table.